

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (S.J.) No.695 of 2020

Renu Devi	Appellant
Versus			
1. The State of Jharkhand			
2. Lalita Devi	Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant	: Mr. Afaque Rashidi, Adv.
For the State	: Mr. Someshwar Roy, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

07/07.09.2021: As prayed for by the learned counsel for the petitioner, put up this case after one week.

(Rajesh Kumar, J.)

Amar/-